

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1214
ANSWERED ON:29.07.2003
FUNDS FOR PROVIDING LOW COST HOUSES TO POOR PEOPLE
JASWANT SINGH YADAV

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) the funds allocated by the Union Government for providing low cost houses to the poor people living in the cities and towns of various States particularly in the Rajasthan during the last three years till date, year-wise and State-wise; and

(b) the number of houses constructed with these funds and allotted to the poor people during the said period, year-wise and State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI PON RADHAKR)

(a)&(b): 1. The Valmiki Ambedkar Awas Yojna was launched on 2.12.2001 with the objective to facilitate the construction/upgradation of shelter for the urban slum dwellers belonging to below poverty line and Economically Weaker section category and to provide health and enabling urban environment through community toilets through Nirmal Bharat Abhiyan, a component of the scheme. Under this scheme 50% of the project cost subject to the cost ceiling prescribed under the guidelines is borne by the Union Government as Grants in aid and the balance project cost is arranged by the concerned State Government either through its own resources or raising loan from HUDCO or any other agency etc. Two statements indicating State-wise funds allocated and dwelling units constructed during the years 2001-02, 2002-2003 are at Annexures I & II.

2. HUDCO has also been providing loan assistance for construction of houses for the economically weaker sections. A statement indicating State-wise and year-wise loan sanctioned for Priority Sector viz. Economic Weaker Section/Low Income Group housing, Integrated Low Cost Sanitation Scheme, Night shelters etc. is given in Annexure III. Another statement indicating dwelling units sanctioned for EWS (urban) during the last three years is at Annexure IV.

In addition, a special fund was created out of the proceeds of the Voluntary Deposit Scheme, 1991 for the purpose of slum improvement and low cost housing for the poor. This fund is maintained by the National Housing Bank (NHB). National Housing Bank has extended financial assistance to public agencies out of this Special Fund to various States. Information pertaining to financial assistance (both direct finance and refinance), extended by National Housing Bank out of the Special Fund during the last three years is given below:-

(Rs. in lakhs)

State	2000-01	2001-02	2002-03
Rajasthan	0.00	670.39	1410.48
Gujarat	2548.19	1106.46	69.00
Madhya Pradesh	188.67	127.48	0.00
Total	2736.86	1904.33	1479.48

ANNEXURES REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 1214 FOR 29.7.2003.

ANNEXURE-I

Details of State-wise allocations & releases for the year 2001-02 under VAMBAY.

(Rs. in Lakhs)

Sl. No.	State/UT	Funds Released during 2001-2002 Covered	No. of Dwelling Units (DUs) Covered	No. of Toilet Seats (TSs)
1.	ANDHRA PRADESH	1200.00	4000	0
2.	ARUNACHAL PD.			
3.	ASSAM			
4.	BIHAR			
5.	CHHATTISGARH	65.00	325	0
6.	GOA			
7.	GUJARAT	384.00	1536	0
8.	HARYANA			
9.	HIMACHAL PD.			
10.	J & K	87.00	387	0
11.	JHARKHAND			
12.	KARNATAKA	915.00	3333	575
13.	KERALA	182.00	910	0
14.	MADHYA PD.	246.00	984	0
15.	MAHARASHTRA	1198.00	4661	597
16.	MANIPUR			
17.	MEGHAYALA			
18.	MIZORAM			
19.	NAGALAND			
20.	ORISSA			
21.	PUNJAB			
22.	RAJASTHAN	300.00	1500	0
23.	SIKKIM			
24.	TAMIL NADU	1172.00	2610	3000
25.	TRIPURA	10.05	45	0
26.	UTTARANCHAL	36.00	180	0
27.	UTTAR PD.	743.45	3717	0
28.	WEST BENGAL	734.00	2746	393
29.	A&N ISLANDS			
30.	CHANDIGARH			
31.	D&N HAVELI			
32.	DAMAN & DIU			
33.	DELHI	50.00	167	0
34.	PONDICHERRY	33.50	170	40
35.	LAKSHADWEEP			
	Total	7356.00	27271	4605

ANNEXURE-II

Details of State-wise and releases for the year 2002-03 under VAMBAY

(As on 31.3.2003)

(Rs. in lakhs)

Sl. No.	State/UT	Funds released during covered	No.of Dwelling Units (DUs) covered	No. of Toilet Seats (TSs)
	2002-2003			
1.	ANDHRA PRADESH	5535.437	22268	392
2.	ARUNACHAL PD.			
3.	ASSAM			
4.	BIHAR			
5.	CHHATTISGARH	529.410	2185	462
6.	GOA			
7.	GUJARAT	452.000	640	1460
8.	HARYANA			
9.	HIMACHAL PD.			
10.	J & K	38.320	170	0
11.	JHARKHAND			
12.	KARNATAKA	1967.600	6979	2215
13.	KERALA	2389.650	11948	0
14.	MADHYA PD.	934.780	4054	170
15.	MAHARASHTRA	845.600	328	3900
16.	MANIPUR	7.875	35	0
17.	MEGHAYALA			
18.	MIZORAM			
19.	NAGALAND	9.000	40	0
20.	ORISSA	61.200	306	0
21.	PUNJAB			
22.	RAJASTHAN	900.000	4000	0
23.	SIKKIM			
24.	TAMIL NADU	2846.500	27226	11880
25.	TRIPURA	144.978	644	0
26.	UTTARANCHAL	160.150	701	100
27.	UTTAR PD.	1108.880	5412	0
28.	WEST BENGAL	1191.650	5191	909
29.	A&N ISLANDS			
30.	CHANDIGARH			
31.	D&N HAVELI			
32.	DAMAN & DIU			
33.	DELHI			
34.	PONDICHERRY			
35.	LAKSHADWEEP			
	Total	19123.030	92127	21488

ANNEXURE-III

Housing Loan Allocation & Sanctions for Priority Sector during the last three years by HUDCO.

(Rs. in crores)

State	2000-2001		2001-2002		2002-2003			
	Allocation	Sanction	Allocation	Sanction	Allocation	Sanction		
1. A&N ISLANDS			1.38	0.00	0.30	0.00	0.55	0.00

2.	ANDHRA PRADESH	84.53	393.17	46.46	166.33	80.08	159.30
3.	ARUNACHAL PD.	0.88	0.00	0.80	0.00	1.44	0.00
4.	ASSAM	82.63	103.28	33.78	0.10	61.68	0.65
5.	BIHAR	27.11	0.00	19.48	0.00	35.91	0.00
6.	CHANDIGARH	0.75	0.00	0.98	0.00	1.87	0.00
7.	CHHATTISGARH	0.00	0.25	13.00	24.70	23.88	24.20
8.	D&N HAVELI	0.05	0.00	0.08	0.00	0.17	0.00
9.	DAMAN & DIU	0.07	0.00	0.10	0.00	0.17	0.00
10.	DELHI	9.46	0.00	12.42	0.13	24.45	0.00
11.	GOA	1.15	0.00	1.52	0.00	2.80	0.00
12.	GUJARAT	32.72	13.13	43.00	2.38	79.00	1.47
13.	HARYANA	7.35	0.00	9.68	0.00	18.97	6.85
14.	HIMACHAL PD.	1.99	100.00	2.64	0.00	4.80	0.00
15.	J & K	6.42	0.00	8.44	0.00	15.61	0.00
16.	JHARKHAND	0.00	0.00	16.14	1.00	29.47	0.00
17.	KARNATAKA	43.59	408.76	37.84	293.53	68.48	552.20
18.	KERALA	111.35	376.42	19.14	96.10	31.88	47.00
19.	LAKSHADWEEP	0.07	0.00	0.08	0.00	0.14	0.00
20.	MADHYA PD.	42.33	10.38	37.10	7.66	67.96	7.45
21.	MAHARASHTRA	149.06	368.63	69.96	0.00	129.14	0.00
22.	MANIPUR	10.34	0.00	6.80	0.00	12.40	10.00
23.	MEGHAYALA	20.55	35.00	4.76	0.00	8.71	0.00
24.	MIZORAM	8.58	1.99	8.30	4.00	15.19	6.90
25.	NAGALAND	4.57	0.00	4.12	0.00	7.51	4.00
26.	ORISSA	55.39	413.21	19.62	0.00	35.65	20.00
27.	PONDICHERRY	0.82	0.00	1.10	0.00	1.93	0.00
28.	PUNJAB	10.76	0.00	14.12	20.00	26.31	12.56
29.	RAJASTHAN	30.30	6.32	39.64	23.62	72.81	0.00
30.	SIKKIM	0.36	0.00	0.30	0.00	0.57	0.00
31.	TAMIL NADU	112.24	184.18	53.38	74.37	100.12	97.38
32.	TRIPURA	4.89	0.71	4.38	1.92	8.01	1.56
33.	UTTAR PD.	71.70	8.03	56.86	252.63	105.10	0.00
34.	UTTARANCHAL	0.00	0.00	7.94	6.99	14.54	2.14
35.	WEST BENGAL	29.11	255.74	38.28	111.30	66.72	0.00
GRANT TOTAL		962.50	2679.20	632.54	1086.76	1155.00	953.66

ANNEXURE-IV

Statement of dwelling units for EWS (Urban) sanctioned by HUDCO.

S1. STATES/UT'S NAME No.	2000-2001	2001-2002	2002-2003
1. ANDHRA PRADESH	24298	24000	46267
2. ASSAM	209	0	0
3. BIHAR	0	0	128
4. CHATTISGARH	0	10000	11000
5. DELHI	0	2016	0

6.	GOA	0	0	0
7	GUJARAT	3119	2357	18136
8.	HIMACHAL PD.	0	0	0
9.	HARYANA	0	0	3263
10.	J & K	0	557	0
11.	KERALA	74800	1330	56540
12.	KARNATAKA	10183	43733	84595
13.	MEGHALAYA	0	0	0
14.	MAHARASHTRA	395	4989	7166
15.	MANIPUR	0	80	780
16.	MADHYA PD.	0	2200	4664
17.	MIZORAM	169	0	0
18.	NAGALAND	0	40	323
19.	ORISSA	10000	905	0
20.	PUNJAB	0	10000	4050
21.	RAJASTHAN	1249	8780	0
22.	SIKKIM	0	0	-
23.	TAMIL NADU	11747	4154	14915
24.	TRIPURA	115	462	801
25.	UTTARANCHAL	0	2167	890
26.	UTTAR PD.	1139	125925	5711
27.	WEST BENGAL	0	8858	6468
28.	A&N ISLANDS	0	0	0
29.	CHANDIGARH	0	0	-
30.	D&N HAVELI	0		-
31.	PONDICHERRY	0	170	-
32.	ARUNACHAL PD.	-	1600	0
33.	JHARKHAND	-	0	10531
	TOTAL	137423	254323	276228